

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA

UNSTARRED QUESTION NO.2474  
TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH, 2016

NATIONAL COMMISSION FOR EX-SERVICEMEN

2474. SHRI MAHEISH GIRRI:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government is planning to set up a National Commission for Ex-servicemen;
- (b) if so, whether the Government had drafted National Commission for Ex-servicemen Bill, 2015;
- (c) if so, the status of the Bill; and
- (d) the expected timeline for setting up of the commission?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

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(RAO INDERJIT SINGH)

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**(a) & (b): In pursuance of Hon'ble President's Statement made in the Address to the Joint Session of Parliament on 9<sup>th</sup> June 2014, regarding Government's decision to appoint a Veterans Commission, the National Commission for Ex-Servicemen Bill, 2015 has been drafted.**

**(c) & (d): The comments of Department of Legislative Affairs and Department of Administrative Reforms and Public Grievances have been obtained. The matter is under consideration of the Government.**

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